

(c) The Indian Embassy in Washington and its Information Wing in particular have been advised to make adequate preparations before arranging such press conferences.

Homeopathic Medicines

2155. SHRI KACHARULAL HEM-RAJ JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have been complaints against M/s. Bhandari & Sons who are the main suppliers of homeopathic medicines to Government for use in C.G.H.S. dispensaries;

(b) if so, the nature of complaints received so far;

(c) whether the complaints include supplying of sub-standard medicines; and

(d) the action taken by Government against this firm for cheating Government in this way and whether there is any proposal to black-list this firm and if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Sir, M/s. Bhandari and Sons are not the suppliers of homeopathic medicines used in the CGHS Homeopathic Dispensaries.

(b) to (d). Question does not arise.

Shortage of Medical staff and Equipments in dispensaries of E.S.I.C. in Delhi

2156 SHRI C. K. CHANDRAPPAN: SHRI DINEN BHATTACHARYA:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the dispensaries and hospitals of the Employees' State Insurance Corporation in the Capital are short of medical staff and proper medical equipments;

(b) whether Government are aware that there were some incidents leading to physical assaults on some doctors by some patients as the doctors are unable to pay proper attention to the patients under such conditions;

(c) whether the Ministry have received a memorandum from the doctors of ESIC hospitals and dispensaries stating their grievances and demands; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) to (d). The Employees' State Insurance Corporation, which arranges medical care under the Employees' State Insurance Scheme in Delhi, has furnished the following information:—

(a) The staff for the dispensaries and hospitals are sanctioned as per approved norms. However, it has been observed that during the period May to September every year, there is a sizeable increase in the daily attendance figures of patients. Keeping this in view, certain additional posts have been sanctioned recently and action is being taken for filling up these posts at the earliest. As far as the provision of equipments is concerned, there has been no deficiency.

(b) There have been some unfortunate incidents of assaults on the Medical Officers and Staff of the dispensaries/hospitals. In each case, senior officers reached the spot and pacified both the parties and amicable solutions were arrived at.

(c) Yes.

(d) The position is as under:—

Sl. No.	Demand	Action taken or proposed to be taken
1	2	3

1. The deficiencies in respect of medical and para-medical staff may be made good. Necessary action is already being taken.

1	2	3
2. Insecurity amongst the Doctors/Staff.	The doctors have been suitably advised.	
3. Compensatory off for the Medical Officers.	This has since been sanctioned.	
4. Formation of separate cadre of Medical Officers in the Corporation.	This is already under consideration.	
5. Non-payment of FSI Allowance of Rs. 100/- to ad-hoc appointees.	These demands are being looked into in consultation with the Medical Officers.	
6. Payment of Post-Graduate Allowance.		
7. Staggering the working hours of dispensaries.		

Comments of foreign countries on Urine Therapy

2157. SHRI K. MALLANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some comments from foreign countries have been received about Urine Therapy which has been emphasized by the Prime Minister; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir.

(b) Does not arise.

Paintings in UNO Building showing India's poverty

2158. SHRI DHIRENDRANATH BASU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that in the U.N.O. Building in New York, U.S.A., boards nicely painted showing thou-

sands of Indians and refugees begging for food and shelter and other requirements have been hanging and are prominently displayed to show how our countrymen are poor and how inefficiently our Government have been tackling the problems of poverty etc.; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) and (b). No, Sir

There are several display boards and posters in UN premises showing the activities of UNICEF, FAO Office of the High Commissioner for Refugees, etc. in the fields of refugee welfare, food production etc. These posters show refugees being provided with food, shelter, clothing etc., but they do not make any specific reference to India or to any other country.

बोकारो इस्पात संयंत्र की स्थापना के कारण विस्थापित व्यक्तियों का पुनर्वास

2159. श्री रीतलाल प्रसाद वर्मा: क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) बोकारो इस्पात लिमिटेड की स्थापना के परिणाम स्वरूप कितने व्यक्ति विस्थापित हो गये थे ;

(ख) उन के पुनर्वास के लिये सरकार ने क्या कार्यवाही की है तथा प्रत्येक कितने परिवारों को पुनर्वास नहीं दिया गया है, और

(ग) क्या सरकार ने बोकारो के विस्थापित परिवारों को आजीविका के साधन प्रदान करने की प्राथमिकता दी है, यदि नहीं, तो इसके क्या कारण हैं ?